Annexure-2												
Name of the corporate debtor: Sundaram Mahadeo Autoworld Private Limited; Date of commencement of liquidation: 25.04.2024 (order of 22/04/2024 certified copy received on 25/04/2024)												
List of stakeholders as per Regulation 31 of the IBBI (Liquidation Process) Regulations, 2016												
Category: List of Operational Creditors (Other than workman and Employees)												
Sl. No.	**Name of creditor**	**Details of claim received**		**Details of claim admitted**				**Amount of contingent claim**	**Amount of any mutual dues, that may be set off**	**Amount of claim rejected**	**Amount of claim under verification**	**Remarks, if any**
		Date of receipt	**Amount claimed**	**Amount of claim admitted**	**Nature of claim**	**Amount covered by security interest**	**Amount covered by guarantee**					
1	Tata Motors Private Limited	21.05.2024	1,78,37,082	1,78,37,082	Dealer Liability Claim	-	-	-	-	-	-	-
2	Catalyst Trusteeship Limited	24.05.2024	3,33,88,421	3,33,88,421	Assignment of Receivables	-	-	-	-	-	-	-
Total												